NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 179/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2017

Name of the Company:

Roshan Aslam Halari

V/s.

Plethico Pharmaceuticals Ltd.

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2

ORDER

None present for petitioner and Respondent.

Proof of service filed.

Registry is directed to issue notice to petitioner and Respondent Company to appear in person or through professional before this Tribunal on 14.09.2017.

List the matter on 14.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of August, 2017.